

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: AUTOMOTIVE COACHES AND COMPONENTS LIMITED Date of Commencement of Liquidation: 16-09-2022; List of Stakeholders as on Date: 28-12-2022; Name of IP: Mrs. Santhanalakshmi; Process Number: 1; Last 5 digitof registration number: 12661

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				16272438				NA
3	Secured financial creditors	1	255435903.00					255435903.00	Annexure 3
4	Unsecured financial creditors	0	0					0	NA
5	Operational creditors (Workmen)	337	469878744.06					469878744.06	Annexure 5
6	Operational creditors (Employees)	0	0					0	NA
7	Operational creditors (Government Dues)	5	255435903.00					2554 0 035903.00	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	51	247907829.17					247907829.17	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0					0	NA
Total		394	1228658379.23		16272438			973222476.22999 99	